

Annexure-3

Name of the corporate debtor: Frost International Limited ; Date of commencement of CIRP: 09-02-2023; List of stakeholders as on: 30-11-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	UCO Bank	21-02-23	5,138,169,593	5,138,169,593	Secured Loan	5,138,169,593	5,138,169,593	No	6.58%	-	-	-	-	
2	Central Bank of India	21-02-23	6,779,182,242	6,779,182,162	Secured Loan	6,779,182,162	6,779,182,162	No	8.69%	-	-	80	-	
3	Punjab National Bank	22-02-23	13,027,593,786	13,027,298,828	Secured Loan	13,027,298,828	13,027,298,828	No	16.69%	-	-	-	294,959	
4	Canara Bank	23-02-23	4,973,093,931	4,973,064,651	Secured Loan	4,973,064,651	4,973,064,651	No	6.37%	-	-	-	29,280	
5	Bank of Baroda	23-02-23	12,398,995,307	12,398,995,307	Secured Loan	12,398,995,307	12,398,995,307	No	15.88%	-	-	-	-	
6	Bank of India	23-02-23	10,128,232,762	10,124,915,522	Secured Loan	10,124,915,522	10,124,915,522	No	12.97%	-	-	-	3,317,240	
7	Union Bank of India	23-02-23	5,143,399,034	4,520,202,197	Secured Loan	4,520,202,197	4,520,202,197	No	5.79%	-	-	347,364,211	275,832,626	
8	Indian Bank	24-02-23	4,743,988,912	4,743,668,912	Secured Loan	4,743,668,912	4,743,668,912	No	6.08%	-	-	-	320,000	
9	Indian Overseas Bank	24-02-23	16,987,747,329	16,350,512,283	Secured Loan	16,350,512,283	16,350,512,283	No	20.95%	-	-	-	637,235,045	
	TOTAL		79,320,402,896	78,056,009,455		78,056,009,455	78,056,009,455		100.00%	-	-	347,364,291	917,029,150	

Notes:

- Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts etc. The analysis and findings delineated in this report are specifically subject to information received upto 30-11-2023. The same may change subject to any material information received from the creditors affecting the claim amounts.
- The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.
- If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the RP undertaking this verification process.